GOVERNMENT OF INDIA

MINISTRY OF SCIENCE & TECHNOLOGY DEPARTMENT OF SCIENCE & TECHNOLOGY

RAJYA SABHA

UNSTARRED QUESTION No. 2534

ANSWERED ON 10.08.2023

CRITERIA/GUIDELINES TO MERGE/DISENGAGE/CLOSE RESEARCH BODIES

2534. SMT. MAUSAM NOOR:

Will the Minister of Science and Technology be pleased to state:

- (a) whether specific criteria or guidelines have been established to determine which autonomous bodies should be merged, disengaged or closed out of the 30 autonomous research bodies;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government has formulated a comprehensive plan to reallocate resources and support the transition of affected personnel and research activities to ensure minimal disruption; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF SCIENCE & TECHNOLOGY (DR. JITENDRA SINGH)

- (a) and (b): No Sir. No specific guidelines have been established to determine which autonomous bodies should be merged, disengaged or closed out of the 30 autonomous research bodies.
- (c) and (d): No sir. No such comprehensive plan has been formulated to reallocate resources and support the transition of affected personal and research activities.
